

DIVISION BENCH

O-135

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/409(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2021,
10:30 A.M**

Name of the Company	M/S OVERTOP MARKETING PRIVATE LIMITED Vs. INFINITY DEVCON PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. Sandip Ghosh, Advocate
Mr. Micky Chowdhury, Advocate

ORDER

Ld. Counsel for Operational Creditor present.

List the matter on 02.07.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**